

number of officers occupying three types below their entitled types is 161 and the number of officers occupying four types below their entitled types is 1. According to the provisions contained in the Allotment Rules the officers occupying lower accommodation than their entitled type of accommodation cannot compulsorily be shifted to their entitled type but such officers as are offered the entitled type and refuse to move to that type have to pay the licence fee under F. R. 45-A in respect of the residences so allotted/offered or the licence fee of the residence already in their occupation, whichever is higher. In order to remove the shortage in lower types, new constructions are mostly undertaken in types IV and below.

#### Cost-structure of Drugs

4. SHRI A. N. CHAWLA : Will the Minister of PETROLEUM, CHEMICALS AND NON-FERROUS METALS be pleased to state :

(a) the outcome of the study of the cost-structure of 25 specified drugs ;

(b) whether any measures are proposed to be adopted to fix the prices of formulations based on those drugs ;

(c) whether in the light of the experience gained of the Price Control Order, the mark-up rates of drugs will be reviewed ;

(d) whether this review of prices of drugs is likely to give some relief to the general public ; and

(e) if so, to what extent and if not, the justification thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND NON-FERROUS METALS (SHRI D.R. CHAVAN) : (a) Report of the working Group constituted for the purpose, is still awaited.

(b) Does not arise at this stage.

(c) The Drug Prices Control Order lays down only ceilings for mark-up. In

the light of the experience gained, the Government, while fixing up or revising the prices, is adopting a reasonable mark-up within the ceiling, having regard to a variety of factors such as nature of the formulation, whether any product development work has been done, whether it is a product of original research etc. It is not considered necessary to have a general review of mark-up rates of drugs at present.

(d) and (e). Do not arise at this stage.

#### C.G.H.S. Dispensaries in Delhi

5. SHRI A N CHAWLA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of C.G.H.S. Allopathic, Ayurvedic and Homoeopathic dispensaries opened in the Union Territory of Delhi and the locations thereof ;

(b) the average number of patients visiting each type of these dispensaries daily ;

(c) whether in view of the large number of patients visiting the Ayurvedic and Homoeopathic dispensaries Government propose to increase the number of such dispensaries ; and

(d) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K. KISKU) : (a) There are 58 Allopathic, 5 Ayurvedic and 2 Homoeopathic dispensaries functioning in Delhi. Their locations are given in statement I laid on the table of the House. [Placed in Library See No. LT-41/71]

(b) The average number of patients visiting each type of these dispensaries daily is as under :—

Allopathic dispensaries — 20,905

Ayurvedic dispensaries — 747

Homoeopathic dispensaries — 494

(c) and (d). It has been recently decided to set up additional one Homoeopathic, two

Allopathic dispensaries in Delhi during 1971-72. The new dispensaries will start functioning as soon as suitable accommodation and staff is available.

**Damage to Property of Passengers in Indian Plane Hijacked to Pakistan**

6. SHRI A. N. CHAWLA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether an Indian Airlines plane was hijacked to Pakistan by certain pro-Pakistan elements ;

(b) whether the said plane was later on blown up there ;

(c) the extent of damage to plane and the property of passengers due to this mishap; and

(d) the specific measures adopted by Government for the safety of Indian planes in passage and the steps taken to get compensation for the plane and the belongings of the passengers ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Approximately Rupees one crore and twelve lakhs according to the value known so far.

(d) The overflight of Indian planes over Pakistan territory has been stopped. Stringent security measures have also been enforced to prevent hijacking of Indian planes.

The Government of India are continuing to press the Government of Pakistan to pay compensation for the plane and its contents.

**Supply of arms to South Africa**

7. SHRI A. N. CHAWLA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the U.K. Government have taken a firm decision for arms supply to South Africa ; and

(b) the steps Government propose to take in case U.K. Government does not reconsider their stand in this case although they had given an assurance in the last Commonwealth countries meet that they would reconsider their stand ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. The British Government have taken a decision to sell some arms to South Africa.

(b) At the Commonwealth Prime Ministers' Conference held in Singapore in January 1971, the British Prime Minister had said that he would convey to his Cabinet the views expressed at the Conference on the proposed supply of arms to South Africa. A Study Group consisting of 8 nations, including India, was set up to go into "the factors affecting the security of maritime trade routes in the South Atlantic and Indian Oceans". India accepted membership of the Study Group on the understanding that the Study Group would consider the proposed sale of arms to South Africa and its impact on the Commonwealth as a whole. It was our hope that circumstances would not arise which would make the work of the Study Group infructuous. We made it clear that should circumstances change or new considerations arise, to make the Study Group infructuous, we would have to reconsider our attitude. In our view, Britain's announcement of the decision to sell arms to South Africa has rendered the Study Group infructuous and we have, therefore, withdrawn from it.

2. To concert further action we are in touch with other countries of the Commonwealth, especially of Africa, Asia and the Caribbean.

**Development of Ring Towns around Delhi**

8. SHRI TEJA SINGH SWATANTRA: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is a proposal to develop